

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 609
IB-711/ND/2022**

**IN THE MATTER OF:
M/s. Athena Globus Pvt. Ltd.**

...PETITIONER

**Section
U/s 59 of IB Code, 2016**

**Order delivered on 21.11.2022
(Virtual Hearing)**


**Coram:
SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Applicant
For the Respondent**

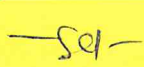
**:Adv. Rakesh Kumar Bajaj.
:**

ORDER

We have heard the submissions made by the Ld. Counsel for the Liquidator. Ld. Counsel has complied with the order dated 01.11.2022 and filed the requisite affidavits. Therefore, the order in the matter is **reserved**.


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**(Rahul Bhatnagar)
Member (T)**


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**(P.S.N Prasad)
Member (J)**